

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

36. C.P. (IB) -169(MB)/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Varad Ventures Ltd**  
**V/s**  
**Punjab Small Industrial & Export &**  
**Anr**

**Section: 30-31 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Garima Jain appeared for the Respondent no. 2 and Counsel, Nikhil Patil appeared for the Respondent no. 1. None present for the Applicant. List this matter on **12.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**